

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/(IB)/2017
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. Roshan Atia	PETITIONER	M. Roshan Atia
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2.	REPRESENTATIVE	RESPONDENT	Signature
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ORDER

Counsels for both the parties are present and prayed for time. At request, matter is adjourned for completion of arguments of the Counsel for Respondent. Put up on **28.08.2018 at 02.30 P.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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